

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No. 08 of 2024

MEENAVA THANTHAI K.R.SELVARAJ KUMAR
MEENAVAR NALA SANGAM

(Registered under section 10 of the Tamil Nadu
Societies Act, in SI.No. 205 of 2015 dated 26.06.2015)

Represented by its President,
M.R. Thiyagarajan,
S/o Late C. Rajalingam,
Office at No.15/8, A.J. Colony,
Royapuram, Chennai-600 013.

...Applicant

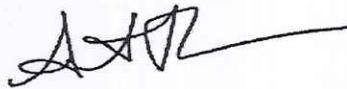
Vs

Tamil Nadu Pollution Control Board,
Rep. by its Chairperson,
No. 76, Mount Salai, Guindy,
Chennai - 600 032. & Ors.

...Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI
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IN THE MATTER OF:

**MEENAVA THANTHAI K.R.SELVARAJ KUMAR
MEENAVAR NALA SANGAM**

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Royapuram, Chennai-600 013.

9940178702

stanly.lawyer@gmail.com.

...Applicant

AND

1. STATE OF TAMIL NADU

Through the Chief Secretary,
Government of Tamil Nadu, Secretariat
Chennai 600 009 Ph.25671555,
email: **-cs@tn.gov.in**

**2. TAMIL NADU STATE ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**

Through the Chairman
Ground Floor, PanagalMaligai,
No.1 Jeenis Road, Saidapet, Chennai-600 015,
Tamil Nadu.
mstnseiaa@yahoo.com

3. TAMIL NADU STATE EXPERT APPRAISAL COMMITTEE

Through the Chairman
3rd Floor, PangalMaligai,
No.1 Jeenis Road, Saidapet, Chennai-600 015,
Tamil Nadu.
mstnseiaa@yahoo.com.

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

G. Var
8.10.25
**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.**

4. **TAMIL NADU POLLUTION CONTROL BOARD,**
Through the Chairman, 76,
Mount Salai, Guindy,
Chennai - 600 032
Tel: 044-22353134-139
Email-ID: tnpcb-chn@gov.in
5. **TAMIL NADU STATE COASTAL ZONE MANAGEMENT AUTHORITY,**
Through the Member Secretary,
Panagal Building, Saidapet
Chennai- 600032
044-24336421
tndoe@tn.nic.in
6. **DEPARTMENT OF FISHERIES,**
Government of Tamil Nadu,
Through the Director,
3rd Floor, Integrated Animal Husbandry and Fisheries Building,
Nandanam, Chennai - 600 035
Ph No: 044-24320791
tnfisheries@nic.in
- ...Respondents**

ADDITIONAL REPORT FILED ON BEHALF OF FOURTH RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely stated as follows:-

2. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032 and I am authorized to file this additional report on behalf of the Fourth respondent, (TNPCB) and as such I am well acquainted with the facts of the case from the records available in our office.
3. It is respectfully submitted that on 29.8.2024, the fourth respondent (TNPCB) has filed its report before the Hon'ble Tribunal(SZ), Chennai and it may be

pleased to take as part and parcel of this additional report.

4. It is respectfully submitted that unit M/s. Tuna Fishing Harbour Fisheries Department, S.F No. 7/4,39,40,41,42 & 49, Thiruvottiyur Village, Thiruvottiyur Taluk, Chennai District has obtained Consent for Establishment of the Board for the construction of Tuna fishing harbor at Lat 13°09'41.37" N to 13°10'10.22" N, Long 80°18'31.34" E to 80°18'42.33" E having water spread area of 30.87 Ha and total built up area of 15.63 Ha with net fish handling capacity of – 69000 T/annum vide Board's Proceedings No. T6/TNPCB/F.2797AMB/RL/AMB/W/2024 dated 28.06.2024 for the period valid up to 31.03.2028.
5. It is respectfully submitted that the unit has obtained CRZ clearance vide Lr.No: Proc.No:P1/2204/2016 dated: 10.03.2017 and has obtained Environmental Clearance vide letter No:SEIAA-TN/F.no/6440/EC/7(e)/75/2020 dated 05.08.2020 with validity up to 04.08.2028 with 28 numbers of proposed facilities.
6. It is respectfully submitted that the unit was inspected on 08.08.2025 and during inspection the facilities provided at the site are listed as below:

1.	Southern Breakwater	849 Rm
2.	Northern Breakwater	510 Rm
3.	Wharf	450 Rm
4.	Road with Storm Water Drainage	750 Rm
5.	Auction Hall	30m x 12m-2 Nos
6.	Administrative Office	19m x 10m
7.	Dormitory Block	26m x 13m
8.	Radio Communication Tower	10.50m x 13.50m
9.	Restaurant	23m x 6.50m
10.	Security Guard House	2.80m x 6.50m
11.	Gear Shed	24m x 7m
12.	Compound Wall	269 Rm
13.	Net Mending Shed	30m x 12m

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14.	Public Toilet Block	6.50m x 5.50m
15.	Fishermen Rest Shed	25m x 8.5m
16.	Winch Room	6m x 4m
17.	Sloping Yard	70m x 20m
18.	EB Room	3.30m x 3.0m
19.	OHT	60,000 Litres
20.	Pump Room	4m x 4m
21.	Sump	1,20,000 Litres

7. Further, it is respectfully submitted that the unit has completed all construction activities and premise is ready for operation and no activity was found at the site. The unit has not obtained Consent to operate under Water and Air.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (Southern Zone), Chennai may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

S. Vasuki 8.10.25
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

VERIFICATION

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, working as the Joint Chief Environmental Engineer office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above additional report are true to the best of my knowledge through records.

S. Vasuki 8.10.25
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

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TAMIL NADU POLLUTION CONTROL
BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 09.10.2025

Date of Hearing:27.11.2025